

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 238 of 2015

Appeal No. 269 of 2015 & IA Nos. 434 & 435 of 2015

Appeal No. 12 of 2016 & IA No. 24 of 2016

Dated : 3rd October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

Appeal No. 238 of 2015

In the matter of :

Gujarat Granito Manufacturers Association ...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Ranjitha Ramachandran
Ms. Shubham Arya
Ms. Poorva Saigal for R-3

Appeal No. 269 of 2015 & IA Nos. 434 & 435 of 2015

In the matter of :

Essar Power Gujarat Ltd. ...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Nimesh Kr. Jha
Mr. Hemant Singh
Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1
Mr. M.G. Ramachandran

Mr. Anand K. Ganesan
 Ms. Ranjitha Ramachandran
 Ms. Shubham Arya
 Ms. Poorva Saigal for R-3 & R-4

Mr. Sakie Jakharia for R-4

Appeal No. 12 of 2016 & IA No. 24 of 2016

In the matter of :

Essar Oil Ltd. ...Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
 Mr. Nimesh Kr. Jha
 Mr. Hemant Singh
 Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1
 Mr. M.G. Ramachandran
 Ms. Ranjitha Ramachandran
 for R-2 & R-3

ORDER

List these matters for hearing on **23.11.2016.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt